

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3780
ANSWERED ON:19.12.2006
MARBLE AND GRANITE INDUSTRY
Rawat Prof. Rasa Singh

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the names of the States where stone industry, particularly that of marble and granite, is flourishing ;
- (b) the steps being taken by the Government to promote stone industry in the country particularly in Rajasthan ;
- (c) whether import of marble is adversely effecting the domestic marble and granite industry in country particularly in Rajasthan;
- (d) if so, the details thereof;
- (e) whether the Government has received any representation from the marble and granite traders/entrepreneurs in this regard;
- (f) if so, the details thereof and the reaction of the Government thereto; and
- g) the steps taken to promote the stone industry?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JAIRAM RAMESH)

(a)to(g): Import of rough marble and granite as classified under Chapter 25 of ITC

(HS) Classification of Export and Import Items, 2004-2009, is restricted.The quantity of marble permitted for import under current Import Policy does not adversely impact the domestic industry. All relevant domestic concerns are factored while considering any representation in this regard.

Granite and marble are minor minerals as defined in Section 3 (e) of Mines and Minerals

(Development and Regulation) Act, 1957. Accordingly, the concerned State Governments are primarily responsible for development of these minerals.